

lakhs during first six year of its working i.e. from 1966-67 to 1971-72. Since 1972-73 Super Bazar has been running on profit.

[*Translations*]

**Programmes Under N.R.D.M.S.**

2429. SHRI BHERU LAL MEENA: Will the PRIME MINISTER be pleased to state:

(a) whether the various programmes under Natural Resources Data Managing System are being implemented with the financial assistance from some other institutions; and

(b) if so, the details of such institutions and the projects for which assistance has been provided during the last three years together with the results achieved therefrom by each of them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The various programmes under Natural Resources Data Management System (NRDMS) are normally provided financial assistance by the Department of Science and Technology. However, realising the relevance and need of such a programme, the various user Departments are coming forth to implement this programme by partly sharing the cost.

(b) An example of a jointly funded project is at Bankura (West Bengal) being implemented by the Department of Science and Technology in collaboration with the National Drinking Water Mission, Department of Rural Development. Computerised database and software packages are being developed to support the concept of local area planning. In particular, the emphasis is on problems of land and water management. The studies so far have helped in estimating the groundwater potential block-

wise for Bankura district and in selection of sites for some rain water harvesting structures.

Other projects being supported under NRDMS are located in Pauri (U.P.), Sultanpur (U.P.) Manger (Bihar), Gurgaon (Haryana) Alwar (Rajasthan), Kheda (Gujarat) Koraput (Orissa), Visakhapatnam (A.P.), and Imphal (Manipur). Spatial Resource profiles are being developed for these districts to provide decision support for better management of natural resources. These studies are entirely funded by Department of Science and Technology (Government of India).

[*English*]

**Conversion Rates from Leasehold to Freehold**

2430. SHRI MUKUL BALKRISHNA WASNIK:  
SHRI MORESHWAR SAVE:

Will the Minister URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have received any representation from the Apex Association of DDA colonies regarding the conversion rates from leasehold to free hold;

(b) if so, the details thereof; and

(c) the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). The representationist has requested for non-linkage between the rates of conversion fee and notified land rate, conversion fee not to exceed 10 times of the annual ground rent, non-levy of interest for